

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2359  
ANSWERED ON:03.12.2009  
COURTS FOR COMMERCIAL DISPUTES  
Shekhar Shri Neeraj

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to set up commercial courts to deal with high value disputes,
- (b) if so, the details thereof;
- (c) whether these courts should have provision to charge higher fee to be paid by financial institutions; and
- (d) if so, the action being taken by the Government to amend the court fee Act?

**Answer**

MINISTER OF LAW AND JUSTICE ( DR. M. VEERAPPA MOILY )

(a) & (b); Yes, Madam. Government is considering setting up the Commercial Division in the High Courts and to introduce a Bill in Parliament for the purpose.

(c) & (d) : No, Madam.